

**Central Administrative Tribunal
Principal Bench**

**CP No.629/2017
In
OA No.844/2017**

New Delhi, this the 6th day of February, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Shyam Lal, Aged about 60 years, Gateman,
S/o Late Shri Khirodhar,
R/o V-72, Gali No.B-5,
Sabouli Shakti Gardan,
Delhi.

...Applicant

(By Advocate : Shri U. Srivastava)

Versus

1. Smt. Manju Gupta,
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Shri Anshul Gupta,
Divisional Railway Manager,
Northern Railway, Estate Entry Road,
New Delhi.
3. Shri Vijay Sharma,
Divisional Engineer,
O/o DRM Northern Railway ,
State Entry Road, New Delhi.

...Respondents

(By Advocate : Shri S.M. Arif)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :

When the matter was taken up for hearing, learned counsel for applicant submits that respondents have passed orders in

pursuance of the orders of this Tribunal, though they rejected his claim. In the circumstances, and in view of the substantial compliance of the orders of this Tribunal, CP is closed. Notices are discharged. However, applicant is at liberty to avail his remedies, in accordance with law, with regard to the orders, now, passed by the respondents.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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